

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2168
TO BE ANSWERED ON 29TH November, 2016

SCHEMES UNDER DBT

2168. SHRI DUSHYANT SINGH:
DR. SHASHI THAROOR:
SHRI B. SENGUTTUVAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the schemes which are presently covered by Direct Benefit Transfer (DBT) Scheme;
- (b) whether food subsidies are being planned to be bought under the DBT scheme, and if so, the details regarding the timeframe and schemes being targeted for the purpose;
- (c) whether the High Level Committee on the Food Corporation of India (FCI) recommended the introduction of direct cash transfers in the Public Distribution System (PDS) and if so, the details thereof;
- (d) whether the Economic Survey of India identified Biometrically Authenticated Physical Uptake (BAPU) as a better alternative to enable transfers of targeted subsidies, including subsidies for individuals living Below Poverty Line (BPL), and if so, the details thereof indicating whether the government is considering the introduction of the BAPU system to bring targeted Beneficiaries under the PDS for Direct benefit Transfer, especially when 51 percent of the beneficiaries are vulnerable to exclusion from the scheme;
- (e) the percentage of leakages of the essential commodities, particularly, the grains, wheat and rice, which were distributed through the PDS in the last three years, State/UT-wise; and
- (f) whether the Government has any proposal to dismantle the Food Corporation of India, where the essential commodities are stored for months and years, in view of the fact that the leakages in the storage are rather high and that the storage for many months and years fuels the growth of inflation rather than containing if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Total 78 schemes are covered under Direct Benefit Transfer (DBT) across 17 Ministries/Departments. The list of the scheme is annexed.

(b): The DBT for foodgrains is being implemented as per the 'Cash Transfer of Food Subsidy Rules, 2015'. As the rules which was notified on 21-08-2015 under the National Food Security Act, 2013, scheme of providing food subsidy in cash into the bank account of entitled households to enable them to purchase foodgrains from open market, may be taken up in the identified areas for which there is a written consent of the State Govt./UT Administration. Currently, with the consent of UTs, the scheme has been implemented in Chandigarh and Puducherry w.e.f 01.09.2015 and it has also been partially implemented in Dadra & Nagar Haveli from 01.03.2016.

(c): High level committee (HLC) recommended gradual introduction of cash transfer in PDS, starting with the large cities with more than 1 million population; extending it to grain surplus states, and then giving option to deficit states to opt for cash or physical grain distribution. It is identified as more cost effective way to help the poor, without much distortion in the production basket, and in line with the best international practices. Cash transfers can be indexed with overall price level to protect the amount of real income transfers, given in the name of lady of the house, and routed through Prime Minister's Jan-Dhan Yojana (PMJDY) and dovetailing Aadhaar and Unique Identification (UID) number. This will empower the consumers, plug high leakages in the PDS, save resources, and it can be rolled out over the next 2-3 years.

(d): In PDS, DBT is being implemented in two ways i) Cash Transfer of food subsidy into bank account of beneficiaries ii) DBT in-kind means Automation of Fair Price Shops. The distribution of foodgrains are being undertaken to targeted beneficiaries Antodaya Ann Yojana (AAY) and Priority Households (PHH) categories- as identified by States/UTs as per the guidelines and rules given under National Food Security Act 2013 through distribution of subsidized foodgrains after authentication, preferably biometric, of beneficiary details using electronic Point of Sale (e-PoS) machines/devices capable of Aadhaar based biometric authentication. Further, in case of Direct Cash Transfers of food subsidies in the 3 UTs of Chandigarh, Puducherry and Dadra & Nagar Haveli almost 95% of Cash Transfers are currently being done through Aadhaar Payments Bridge (APB).

(e) Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/Union Territory (UT) Governments wherein operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible families, issuance of ration cards to them and supervision over and monitoring of functioning of Fair Price Shops (FPSs) rest with the concerned State/UT Governments. There have been reports about irregularities in implementation of TPDS in certain regions/States in the country. As and when complaints are received by the Government from individuals and organizations as well as through press reports, they are sent to State/UT Governments concerned for inquiry and appropriate action.

(f): There is no such proposal to dismantle the Food Corporation of India (FCI).

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 2168 DUE FOR ANSWER ON 29.11.2016 IN THE LOK SABHA

Details of Schemes on DBT as on 31.10.2016

S. No.	Name of Ministry / Department	Name of Scheme/Scheme Component
1.	M/o Rural Development	MGNREGS
2.		NSAP (IGNOAPS, IGNWPS & IGNDPS)
3.	M/o Petroleum & Natural Gas	PAHAL (DBTL)
4.	M/o Women and Child Development	Indira Gandhi Matritva Sahyog Yojana (IGMSY)
5.	D/o School Education & Literacy	National Scheme For Incentive For The Girl Child For Secondary Education
6.		National Means Cum Merit Scholarship
7.	D/o Higher Education	Fellowship Schemes of AICTE
8.		P.G. Indira Gandhi Scholarship for Single Girl Child
9.		P.G. Scholarship for Professional Courses for SC or ST candidates
10.		P.G. Scholarship for University Rank Holders
11.		Post- Doctoral Fellowship for SC or ST Candidates
12.		Kothari PDF in Sciences
13.		NETJRF
14.		EMERITUS
15.		Post Doctoral – Fellowship for Women
16.		BSR Doctoral Fellowship in Sciences
17.		DSRPDFHS
18.		SVSGC
19.		NER
20.		NFOBC
21.	Scholarship To Universities /College Students	
22.	M/o Minority Affairs	Pre Matric Scholarship Scheme For Minorities
23.		Post Matric Scholarship Scheme For Minorities
24.		Merit Cum Means Scholarship For Minorities
25.		Maulana Azad National Fellowship.
26.	M/o Labour and Employment	Stipend to children in the special schools under the NCLP
27.		Scholarship To The Children of Beedi Workers
28.		Housing Subsidy To Beedi Workers
29.		Stipend To Trainees Under The Scheme Of Welfare Of SC/ST Job Seekers
30.		Stipend to Differently Abled Candidates under Scheme of Vocational Rehabilitation Centre for Handicapped (VRCs)
31.		Scholarship To The Children of Cine Workers

S. No.	Name of Ministry / Department	Name of Scheme/Scheme Component
32.		Scholarship To The Children of Iron/Manganese/Chrome Ore Workers
33.		Scholarship To The Children of Lime Stone and Dolomite (LSDM) Workers
34.		Housing Subsidy To Iron/Manganese/Chrome Ore Workers
35.		Housing Subsidy To Lime Stone and Dolomite (LSDM) Workers
36.		Rehabilitation Assistance
37.	M/o Tribal Affairs	Umbrella Scheme for Education of ST Children - Pre-Matric Scholarship (class IX and X) for ST Students
38.		Umbrella Scheme for Education of ST Children - Post Matric Scholarship (PMS) for ST Students
39.		National Fellowship and Scholarship for Higher Education of ST Students - Scholarship (Formerly Top Class Education for Scheduled Tribe Students)
40.		National Fellowship and Scholarship for Higher Education of ST Students - Fellowship (Formerly Rajiv Gandhi National Fellowship for ST Students)
41.	M/o Social Justice & Empowerment	Post Matric Scholarship for SC Student
42.		Upgradation of Merit of SC Students.
43.		Pre Matric Scholarship for Children of Those Engaged Unclean Occupations
44.		Pre Matric Scholarship for SC
45.		Top Class Education Scheme For SC
46.		Post Matric Scholarship for OBC
47.		RGNF-SC
48.	D/o Empowerment of persons with Disability	Pre-matric scholarship for Persons with disabilities
49.		Post-matric Scholarship for Persons with Disabilities
50.		Scholarship for Top Class Education
51.		Rajiv Gandhi National Fellowship for students with disabilities
52.	M/o Health & Family Welfare	Janani Suraksha Yojana (JSY)
53.	D/O Financial Services- LIC	AABY -CLAIMS
54.		PMJDY
55.		AABY -SCHOLARSHIPS
56.	M/o Culture	Tagore Cultural complexes
57.		Salary Grant
58.		Production Grant
59.		Scheme for Building Grant and Studio Theatre
60.		Artistes Pension Scheme and Welfare Fund
61.		Financial Assistance to Cultural Organization with National presence
62.		Financial Assistance for the Cultural Function Grant Scheme(CFGS)
63.		Scheme for the Award of Fellowship to outstanding persons in the field of Culture

S. No.	Name of Ministry / Department	Name of Scheme/Scheme Component
64.		Scheme for Scholarships to Young Artistes in different cultural fields
65.		Tagore National Fellowship for Cultural Research
66.		Financial Assistance for the development of Buddhist / Tibetan Organizations
67.		Financial assistance for the preservation and development of Himalayan Cultural Heritage for Himalayas
68.		International Cultural Relation
69.	M/o Defence - Kendriya Sainik Board (KSB)	Prime Minister Scholarship Scheme
70.		RMDF Scheme (funded from AFFD fund)
71.		Assistance for treatment of listed serious diseases
72.		Assistance for treatment of cancer and dialysis
73.		Assistance for procurement of modified scooter
74.		Assistance for purchase of Tool Kits
75.		Interest subsidy on Home Loan upto max Rs. 1.0 lakhs taken from Nationalised or PSU Banks etc
76.	D/o Science & Technology	Scholarship - INSPIRE
77.	D/o Food & Public Distribution	Cash Transfer of Food Subsidy
78.	M/o AYUSH	Rashtriya Ayurveda Vidyapeeth
